Darsi

Enniganur

Gadwal

Giddalur

Guntakal

Hindupur

Jadcherla Jagtial

Kadiri Kakinada

Kanareddy

Karimnagar

Kavali

Khamman)

Kosri

Kothagudem

Kuppam

Marepally

Macherla

Madhira

Madnapalli

Mandassa

Mandassa

Markapur

Medak

Mehboobnagar

Nagar Karnul

Nalgonda

Narayanpet

Narsaraopet

Nellore Nirmal

Nizamabad

Ongole

Pedanandipadu

Proddutur

Rajanpet

Ramagundam

Siddipet

Srikakulam

Tanblapally

Tandur Tirupati

Tuni

Visakhapatanam

Wanaparrtay

Warangal

Yellandu VLPT

Chintapalli

Icchapuram

Paderu

Parwatipuram

Seetampeta

Sriselam

Transpser

Vijaywada

## **Government Instructions to Prasar Bharati Board**

2122. SHRI GHUFRAN AZAM: Will the Minister of INFORMAT ION AND BROAD CASTING be pleased to state:

- (a) whether Government's attention has been drawn to the news-item captioned "IB Ministry, Prasar Bharati lock horns" as reported in the Statesman dated 16th October, 1998;
- (b) if so, whether the Prasar Bharati Board has been turning down Government's instructions to review allocations of the commissioned programmes;
  - (c) if so, the facts and details thereof; and
- (d) the further corrective measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAOVI): (a) Yes, Sir.

- (b) All programme matters fall within the purview of Prasar Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.
  - (c) and (d) Do not arise.

## Rule regarding audition of Artists in AIR

- 2123. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the DG, AIP has waived off the rule of appearing before the local and main audition for certain artists thereby allowing back door entry;
- (b) if so, the names and streams of these artists during the last three years indicating reasons thereof:
- (c) the number of back door cases pending Vigilance enquiry; and
  - (d) the details of the above cases which have

been disposed of by Vigilance during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) No, Sir. However, the Music Audition Rules, 1988 has empowered Director General, All India Radio to dispense with the need for an actual audition for the purpose of assessment and gradation of an artist on the recommendation of the programme Head of the Station or Director of Programmes (Music) or any Member of the Music Audition Board or local Audition Committee. The exemption is given only for those artists who are popular and have eminence in the music field. On the basis of the extant Rules, the Directorate General of All India Radio have awarded Grades to some artists of different discipline by assessing the recordings of their latest performances. As the criteria for award of grades to the artist is based on the performance quality, popularity and achievements of the artist in the music field, there is no question of allowing back door entry of artist.

- (c) No such case is pending for Vigilance enquiry.
  - (d) Does not arise.

## Clarnet/flute instruments in music section of AIR

- 2124. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that at Delhi Station of all India Radio there exists no clarnet and flute instruments in the music section, despite the fact that staff artists of these instruments are on rolls:
- (b) if so, how these artists perform when their services are required and the reasons for keeping the said artists indicating the date of appointment of Delhi Station against their names: and
- (c) if the answer at (a) above is affirmative, the number and date of purchase of the instruments therein?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) to (c) 12 flutes purchased in July, 1993 and one clarnet purchased in December, 1962 at Delhi Station of Ail India Radio have become obsolete. Action has already been initiated to procure their replacement. However, each instrumentalist normally prefers to play his personal instrument when accompanying the artists. AIR keeps these instruments as stand-by.

The names and dates of appointment of the flute/clarnet artists at Delhi Station of AIR are as under:-

S No. Name	Date of Appointment
1 Shri Amar Nath	26.12.74
2 Shri Vijay Kumar	16.01.84
3 Shri Kailash Chand	Sharma 04.10.88
4 Shri Shailendra Kum	nar 03.02.92
5 Shri Ajay Shankar	10.07.92
6 Shri Narender Pal G	ill 14.08.86
· (Clarnet Artist)	

These artists are Government servants and continue upto the age of 60 years.

## Foreign investment proposals in Media

- 2125, SHRI VIJAY J. DARDA: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:
- (a) whether Government have received a number of foreign investment proposals in media;
  - (b) if so, the details thereof, proposal-wise;
- (c) details of the present policy of Government in this regard and changes under consideration;
- (d) details of the present status of proposals under consideration of FIPB: and
- (e) details of steps taken to protect the interests of national media and national interests?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) List of foreign investment proposals relating to media/advertising sectors